GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF HIGHER EDUCATION

LOK SABHA UNSTARRED QUESTION NO. 2077 ANSWERED ON 05.08.2024

RUSA and PM-USHA

†2077 SHRI ABHAY KUMAR SINHA:

Will the Minister of EDUCATION be pleased to state:

(a) the amount provided to various States under the third phase of Rashtriya Uchchatar Shiksha Abhiyan (RUSA) during the last five years, State-wise;

(b) whether Bihar has not been included in the Pradhan Mantri Uchchatar Shiksha Abhiyan (PM-USHA), if so, the details thereof;

(c) the rank of Bihar in terms of education;

(d) whether the Government proposes to include Bihar under the said schemes; and

(e) if so, the details thereof along with the timeline and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION (Dr. SUKANTA MAJUMDAR)

(a) to (e): The Ministry has launched the third phase of Rashtriya Uchchatar Shiksha Abhiyan (RUSA) as Pradhan Mantri Uchchatar Shiksha Abhiyan (PM-USHA) in June 2023 with an outlay of Rs. 12926.10 crore for the period 2023-24 to 2025-26 to cater to needs of educationally unserved/ underserved areas. Under PM-USHA, 440 units have been approved with a total amount of Rs. 5613.12 Crore under various components by the Project Approval Board (PAB). The State-wise details of amount approved are annexed. Bihar has signed the Memorandum of Understanding (MoU) with the Ministry recently on 25.07.2024 to implement PM-USHA in the State. After signing of MoU, Bihar is included in the PM-USHA Scheme.

The State of Bihar is having a Gross Enrolment Ratio (GER) in higher education of 17.1 against a national GER of 28.4.

ANNEXURE REFERRED TO IN PARTS (A) TO (E) OF LOK SABHA UNSTARRED QUESTION NO. 2077 TO BE ANSWERED ON 05.08.2024 ASKED BY SHRI ABHAY KUMAR SINHA, HON'BLE MP REGARDING RUSA AND PM-USHA

S. No.	States/ UTs	Number of Units Approved	Total Amount Approved (Rs. Crore)
1	Andaman and Nicobar Islands	1	3.43
2	Andhra Pradesh	25	274.99
3	Arunachal Pradesh	5	45.00
4	Assam	19	229.96
5	Chandigarh	1	5.00
6	Chhattisgarh	16	214.88
7	Goa	2	104.99
8	Gujarat	32	425.00
9	Haryana	13	96.26
10	Himachal Pradesh	7	154.76
11	Jammu and Kashmir	9	70.00
12	Jharkhand	20	234.79
13	Karnataka	30	413.98
14	Ladakh	2	23.86
15	Madhya Pradesh	38	565.00
16	Maharashtra	58	791.18
17	Manipur	4	24.99
18	Meghalaya	3	15.00
19	Mizoram	3	20.00
20	Nagaland	4	25.00
21	Puducherry	1	5.00
22	Punjab	13	85.00
23	Rajasthan	33	320.00
24	Sikkim	4	40.00
25	Telangana	18	225.00
26	Tripura	5	45.00
27	Uttar Pradesh	66	995.06
28	Uttarakhand	8	160.00

State-wise details of approvals under PM-USHA